

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1977
ANSWERED ON:04.08.2000
FUNDS TO STATES FOR CONSUMER MOVEMENT
AMBATI BRAHMANAIAH

Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether any funds have been made available to State Governments to strengthen the consumer movement;
- (b) if so, the details of the release of funds during 1999-2000 for strengthening the consumer movement, State-wise;
- (c) whether there is any plan to intensify the consumer movement;
- (d) if so, the details thereof; and
- (e) the steps being taken to use the media to make people aware of their rights of consumers ?

Answer

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI S. CHAUHAN)

(a) & (b): No separate funds have been made available to State Governments to strengthen the consumer movement. However, State Governments are eligible to seek financial assistance from the Consumer Welfare Fund for strengthening the consumer movement. During the year 1999-2000 the Government of Mizoram has been provided with financial assistance of Rs. 3,80,700/- from the Consumer Welfare Fund.

(c) & (d): Consumer movement is an ongoing process and continuous efforts are undertaken by the Central and State Governments, voluntary organizations and others to spread the consumer movement in the country. Financial assistance is provided to eligible agencies from the Consumer Welfare Fund for undertaking suitable projects to strengthen the consumer movement.

(e) : To make the people aware of their rights and responsibilities as consumers, Government has been taking up publicity measures through audio, video and print media including outdoor publicity programmes throughout the country.